

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 240/99

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New Delhi this the 18th day of January, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Tara Chand Bansal
J-2/382, Ashoka Apt.,
West Jyoti Nagar,
Delhi-94

.. Applicant

(By Advocate Shri G.K. Aggarwal)

Versus

1. Union of India through
Director General (Works),
(Ex-officio Secretary)
Central Public Works Department,
Nirman Bhawan, New Delhi.

2. The Chief Engineer (Civil),
Central Zone Central PWD
E-3/4B, Arera Colony,
Bhopal (MP-462016)

.. Respondents

(By Advocate Sh.K.C. Dewan, Sr. Counsel)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri K.C. Dewan, learned senior counsel for the respondents submits that he has been instructed to inform that the applicant has since been promoted to the post of Executive Engineer and he will be advising the respondents to have the adverse remarks which have been impugned in the OA, expunged.

2. Noting the above, nothing survives in the OA as the main relief sought for by the applicant has already been granted.

3. In view of the above, OA is disposed of as having become infructuous. No costs.

Lakshmi

(Smt. Lakshmi Swaminathan)
Member (J)

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